

Annual Return Form

Ministry/Department/Organization: Ministry of Law & Justice, Legislative Department, New Delhi.

Year: 2008-2009 (upto March,2009)

| | Opening Balance as on 01/04/2008 | Progress in 2008-09 | | | |
|---------------|-------------------------------------|--|--|---|--|
| | | Received during the Year (including cases transferred to other Public Authority) | No. of cases transferred to other Public Authorities | Decisions where requests/appeals rejected | Decisions where requests/ap accepte |
| Requests | 11 | 332 | 150 | 5 | 188 |
| First Appeals | - | 4 | 1 | 0 | 1 |

| | | |
|---|-------------------------|-----------------------|
| No. of Cases where disciplinary action taken against any Officer | 0 | |
| No. of CAPIOs designated | No. of CPIOs designated | No. of AAs designated |
| 1 | 1 | 1 |

- 2 -

| No. of times various provisions were invoked while rejecting requests | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|----------|----|----|-------|
| Relevant Sections of RTI Act, 2005 | | | | | | | | | | | | | |
| Section 8 (1) | | | | | | | | | | Sections | | | |
| a | b | c | d | e | f | g | h | i | j | 9 | 11 | 24 | Other |
| 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 0 | 0 |

| Amount of Charges Collected (in Rs.) | | |
|--------------------------------------|---------------------------------------|------------------|
| Registration Fee Amount | Additional Fee & Any other charges | Penalties Amount |
| 690 | 404 | 0 |